

(5)

OA-142/2026/EZ

To

Date: 10/03/2026

The Hon'ble Registrar
National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd floor, Block-111B
New Town, Kolkata - 700161

Sub:- Please take the necessary action for all ILLEGAL WORK which is created by the Kolkata Municipal Corporation that some 'DOBA' land which is trying to change the land to 'VASTU' land.

Respected Sir,

I, Ms. Tripti Goswami D/O. Sri. Barun Goswami (who is a Senior Citizen and also Disable person) of 18A, R. N. Das P.S. Garfa Kolkata- 700031 submitted the letters for the above illegal works to some officers to the K. M. C. which enclosed herewith.

Sir, I am surprised that there is no improvement against my complaint

The above land is situated at 52/A Or 52 A, R.N. Das Road P.S. Garfa.

The promoter is trying the DOBA converted to VASTU land by the some staff of the K.M.C. and also some antisocial elements.

Hope, please take the necessary action as earliest.

Thanking you

Enclose:- 8 Papers for substantiating of the above matter.

Yours faithfully

Tripti Goswami

Mob:- 9874378876

रा.ह.अ.पू.क्षे न्या, कोलकाता
NGT, EZB, KOLKATA
प्राप्ति सं. / Receipt No. NGT/EZB/Kol/136
दिनांक / Date. 10/03/2026

To
Jh. Haveli D.C.
Garfa P.S.
Kolkata Police
Garfa.



Received
Sakar
2/3/26

Date : 02.03.2026

Ref : Illegal conversion of pond at
premises no.52/A R.N. Das Road P.S.
Garfa Kol-31 into Bastu land with an
illegal desire to construct building
thereon mainly dag no.1121 & 1122.

Sir

This is to inform that some persons are trying to fill up the aforesaid pond whose local people get water and with an allusion motive some vested interest are filling up the pond by grabage So that the pond can be converted to Bastu land so that illegal construction can be made.

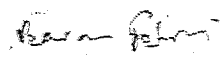
Please Your are hereby requested to be that no plan can be approved on the said pond.

Yours faithfully

Address 18A, R.N. Das Road

P.S.Garfa, Kolkata-700031

Mobile 9903215259


(Barun Goswami)



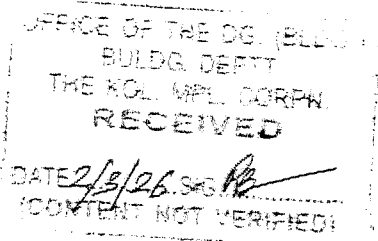
A Sinha
L/1031612P
dt 28/2/26

GAROA POLICE STATION

Ref. No. 2349

Date 28/02/26

In
The Honble S.G.
Building Dept
K.M.C.
Kolkata.



Date : 02.03.2026

Ref : Illegal conversion of pond at
premises no.52/A R.N. Das Road P.S.
Garfa Kol-31 into Bastu land with an
illegal desire to construct building
thereon mainly dag no.1121 & 1122.

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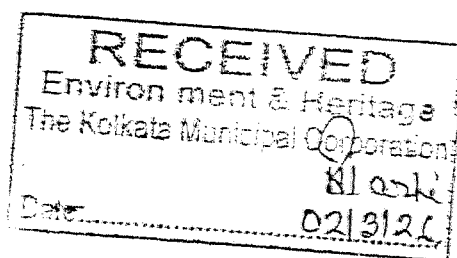
P.S.Garfa, Kolkata-700031

Mobile 9903215259

Barun Goswami

(Barun Goswami)

20.04.2026
Environment & Heritage
H.N.C.
Kolkata.



Date : 02.03.2026

Ref : Illegal conversion of pond at premises no.52/A R.N. Das Road P.S. Garfa Kol-31 into Bastu land with an illegal desire to construct building thereon mainly dag no.1121 & 1122.

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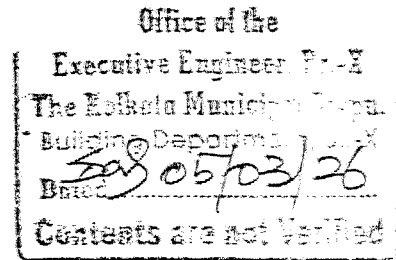
Address 18A, R.N. Das Road

P.S.Garfa, Kolkata-700031

Mobile 9903215259

Barun Goswami
(Barun Goswami)

Mr. Tushar Jasti
Executive Engineer (Civil)
Build Dept. K.M.C.
Kol- 33



Date: 05/03/2026

Ref : Illegal conversion of pond at premises no.52/A or 52A
R.N. Das Road P.S. Garfa Kol-31 into Bastu land with
an illegal desire to construct building thereon dag
no.1121 & 1122. Ward - 92

Sir,

This is to inform that some persons are trying to fill up the aforesaid pond trying to change the nature of that Land to Bastu land.

We came to know that already they are proceeding the matter in KMC Department. That file is moving the necessary department.

Please hereby I request you please stop the Illegal activities and take the necessary action as earliest.

Thanking you,

N. B. Copy to :-

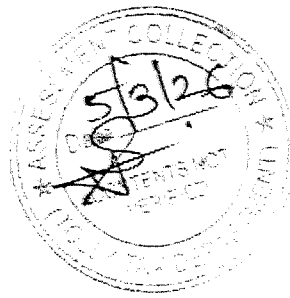
- 1) D.G building Department KMC
- 2) D.G Environ & Heritage Department KMC
- 3) O.C. Garfa P.S.
- 4) Deputy Commissioner of Kolkata Police S.S.D
- 5) All necessary Media

Yours faithfully,


(BARUN GOSWAMI)

Address: 18A, R.N. Das Road
P.S. Garfa, Kolkata-700031
Mobile-9903215259

To,
MR. Amlan Lahiri
Assessor Collector
Tally Tax Dept.
Gariahat Kolkata-19



Date: 05/03/2026

Ref : Illegal conversion of pond at premises no.52/A
R.N. Das Road P.S. Garfa Kol-31 into Bastu land with
an illegal desire to construct building thereon dag
no.1121 & 1122. Wd-92

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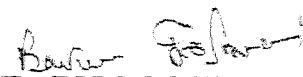
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- 2) D.G Environ & Heritage Department KMC
- 3) O.C. Garfa P.S.
- 4) Deputy Commissioner of Kolkata Police
S.S.D
- 5) All necessary Media

Yours faithfully,


(BARUN GOSWAMI)

Address: 18A, R.N. Das Road
P.S. Garfa, Kolkata-700031
Mobile-9903215259

MAYOR'S OFFICE

Received Without
Verifying The Contents

Signature S.R.S

Date: 10-3-26

To

Date: 10/3/2026

The Hon'ble Mayor
Kolkata Municipal Corporation
5, S.N. Banerjee Road
KOL- 700013

Sub:- Please take the necessary action for all ILLEGAL WORK which is created by the Kolkata Municipal Corporation that some 'DOBA' land which is trying to change the land to 'VASTU' land.

Respected Sir,

I, Ms. Tripti Goswami D/O. Sri. Barun Goswami (who is a Senior Citizen and also Disable person) of 18A, R. N. Das P.S. Garfa Kolkata- 700031 submitted the letters for the above illegal works to some officers to the K. M. C. which enclosed hearwith.

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The above land is situated at 52/A Or 52 A, R.N. Das Road P.S. Garfa.

The promoter is trying the DOBA converted to VASTU land by the some staff of the K.M.C. and also some antisocial aliments.

Hope, please take the necessary action as earliest.

Thanking you

Enclosure: 6 Pages

Your's faithfully

Tripti Goswami
TRIPTI GOSWAMI
Ward no- 92

KOLKATA MUNICIPAL CORPN.
Mpl. Secy. Deptt.
RECEIVED

10 MAR 2026

CONTENT NOT VERIFIED

Date: 10/3/26

To

The Honble Commissioner
Kolkata Municipal Corporation
5, S. N. Banerjee Rd
K 07-700013

Date: 13/4/22

Sub:- Please take the necessary action for all ILLEGAL WORK which is created by the Kolkata Municipal Corporation that some 'DOBA' land which is trying to change the land to 'VASTU' land.

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Encl:- 6 pages.

Your's faithfully

Tripti Goswami

Mob: 9874378874